

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY

PART-1 SECTION-1

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE**

PUBLIC NOTICE NO. 06/(RE2010)/2009-14 DATED: 30 August 2010

Subject: Inclusion of Finished Leather in the Focus Product Scheme of FTP 2009-14:- Appendix 37D of Handbook of Procedure Vol. 1 and some minor corrections in Appendix 37A.

In exercise of powers conferred under paragraph 2.4 of the Foreign Trade Policy, 2009-2014, the Director General of Foreign Trade hereby makes the following amendments in the Handbook of Procedures Vol.1 (Appendices and Aayat Niryat Forms) 2009-2014:-

1. In **Appendix 37D** of Focus Product Scheme, the following is added at the end in **Table 4** for exports made w.e.f 1.4.2010:

TABLE 4: NEW FOCUS PRODUCTS			
Sr. No.	FPS Product Code	ITC (HS) Code	Description
159	159	4107	FINISHED LEATHER: LEATHER FURTHER PREPARED AFTER TANNING/ CRUSTING, INCLUDING PARCEMENT-DRESSED LEATHER OF BOVINE (INCLUDING BUFFALO) OR EQUINE ANIMALS, WITHOUT HAIR ON, WHETHER OR NOT SPLIT (OTHER THAN LEATHER OF HEADING 4114).
160	160	4112	FINISHED LEATHER: LEATHER FURTHER PREPARED AFTER TANNING / CRUSTING, INCLUDING PARCEMENT-DRESSED LEATHER OF SHEEP/LAMB WITHOUT WOOL ON, WHETHER OR NOT SPLIT (OTHER THAN LEATHER OF HEADING 4114).

161	161	4113	FINISHED LEATHER: LEATHER FURTHER PREPARED AFTER TANNING CRUSTING, INCLUDING PARCEMENT-DRESSED LEATHER OF OTHER ANIMALS, WITH OUTER WOOL/ HAIR ON, WHETHER OR NOT SPLIT (OTHER THAN LEATHER OF HEADING 4114).
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2. In Public Notice No. 2/(RE2010)/2009-14 dated 23.8.2010, Instant Tea and CSNL Cardanol have been included in Appendix 37A. The Sr. Nos. and VKGUY product code for 'Instant Tea' is corrected to read as 5 and that for 'CSNL Cardanol' as 6.

This issues in public interest.

Sd/-
(P K CHAUDHERY)
Director General of Foreign Trade
and Additional Secretary to Government of India

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